

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
JODHPUR BENCH, JODHPUR**

**ORIGINAL APPLICATION NO. 216/2007**

**DATE OF ORDER: 26.03.2009**

**HON'BLE MR. JUSTICE M. RAMACHANDRAN, VICE CHAIRMAN  
HON'BLE DR. R.C. PANDA, ADMINISTRATIVE MEMBER**

B.D. Sharma S/o Shri Bachu Prashad Sharma, aged about 47 years, resident of Railway Quarter No. T-20-A, Traffic Colony, Nagaur, presently working on the post of Head Booking Clerk in the office at Railway Station, Nagaur, North Western Railway.

...Applicant.

Mr. S.K. Malik, counsel for the applicant.

**VERSUS**

1. Union of India through the General Manager, North Western Railway, Headquarters Office, Jaipur.
2. The Divisional Railway Manager, North Western Railway, Jodhpur Division, Jodhpur.
3. The Senior Divisional Personnel Officer, North Western Railway, Jodhpur Division, Jodhpur.

...Respondents.

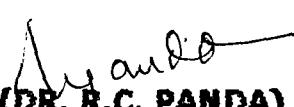
Mr. Salil Trivedi, counsel for the respondents.

**ORDER  
(PER HON'BLE MR. JUSTICE M. RAMACHANDRAN, V.C.)**

Heard.

Liberty is granted to the applicant to come up with a fresh Original Application incorporating all relevant contentions raised in the present Original Application including right to challenge Annexure R/1 and R/2. This is in view of the developments that had taken place since the filing of the Original Application.

The present Original Application is, therefore, dismissed.

  
**(DR. R.C. PANDA)**  
**ADMINISTRATIVE MEMBER**

  
**(JUSTICE M. RAMACHANDRAN)**  
**VICE CHAIRMAN**

kumawat

Ref  
S/ICM&L  
ADM  
30/3/09  
X  
30/3/09  
X

Part II and III destroyed  
in my presence on 07/07/2015  
under the supervision of  
section officer ( ) as per  
order dated 07/07/2015  
Section officer (Record)